

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

Company Appeal (AT) (Insolvency) No. 1507 of 2020

IN THE MATTER OF:

Anand Murti

...Appellant

Versus

Soni Infratech Pvt. Ltd. & Anr.

...Respondents

Present:

For Appellant: Mr. Mani Bhushan Sinha, Mr. Pranab and Mr. Ashutosh Bishnoi, Advocates.

**For Respondents: Mr. Bhim Sain Goyal, IRP.
Mr. Saurabh Yadav, Advocate for R-2.
Mr. Ritesh Agarwal and Mr. Jatin Sehgal, Advocates.
Ms. Durga Devi, Advocate.**

ORDER
(Through Virtual Mode)

05.11.2020: Due to paucity of time, the matter could not be taken up for hearing today.

List the appeal 'for hearing' on **10th December, 2020 at 2:00 PM.**

[Justice Bansi Lal Bhat]
Acting Chairperson

[Justice Anant Bijay Singh]
Member (Judicial)

[Dr. Alok Srivastava]
Member (Technical)

am/gc